

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 176 OF 2018 &**  
**IA NO. 731 OF 2018**

**Dated: 13<sup>th</sup> February, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**M/s Sahasradhara Energy Private Ltd. ... Appellant(s)**  
**Vs.**  
**Uttar Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava  
Ms. Harshita Sinha for R-2

**ORDER**

The learned counsel appearing for the 1<sup>st</sup> Respondent prays for one week's time to comply with the order dated 08.01.2019 to enable him to file written submissions.

Submissions of the learned counsel appearing for the Respondent No. 1, as stated above, are placed on record.

The learned counsel appearing for the 1<sup>st</sup> Respondent is permitted one week's time to file written submissions i.e. on or before 21.02.2019 after duly serving copy to the other side.

Further the learned counsel appearing for the Appellant and the learned counsel appearing for the Respondent Nos. 1 and 2 submitted that the pleadings

are not complete in Appeal No. 307 of 2018. Therefore, order dated 08.01.2019 so far as it relates to posting of Appeal No. 307 of 2018 for hearing along with Appeal No. 176 of 2018 may be recalled and Appeal No. 176 of 2018 may be heard independently.

Submissions of the learned counsel appearing for the Appellant and the Respondent Nos. 1 and 2, as stated above, are placed on record.

Order dated 08.01.2019 so far as it relates to posting of Appeal No. 307 of 2018 for hearing along with Appeal No. 176 of 2018 is recalled. Both Appeals will be heard independently.

Post this matter for further hearing on **26.02.2019** as agreed by the learned counsel appearing for both the parties.

**(Ravindra Kumar Verma)**  
**Technical Member**  
mk/bn

**(Justice N.K. Patil)**  
**Judicial Member**